Annexure – 3

Name of the corporate debtor: Shri Govind Realty Private Limited Date of commencement of CIRP: 16.12.2021.; List of creditors as on: 16.01.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	intec Capital Limited	L74899DL1994PLC057410	29.12.2021	4,87,84,995.00	2,95,58,514.00	FINANCIAL DEBT	yes	yes	no	100	0	0	0	1,92,26,481.00	

Annexure – 4

Name of the corporate debtor: ……; Date of commencement of CIRP: …….; List of creditors as on: ……

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					